

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A. B. A. No. 3440 of 2020

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1.Sanjay Kindo

2.Krishna Oraon

... .. Petitioners

Versus

The State of Jharkhand

... .. Opposite Party

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**CORAM : HON'BLE MR. JUSTICE RONGON MUKHOPADHYAY**

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For the Petitioners : Mr. K. S. Nanda, Advocate

For the Opposite Party : Mr. Prabir Kumar Chatterjee, Special P.P.

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2/14.09.2020

Heard the parties.

Defect no. 9 (i) as pointed out by the office is ignored.

Mr. K. S. Nanda, learned counsel for the petitioner at the outset seeks permission to withdraw this application.

Mr. Prabir Chatterjee, learned Special P. P. does not have any objection.

Permission is accorded.

Accordingly, this application is dismissed as withdrawn.

(Rongon Mukhopadhyay, J)